

दिल्ली का राजनैतिक ढांचा

- * 137. श्री प्रकाशबीर शास्त्री :
 श्री जगदेव सिंह सिद्धान्ती :
 श्री यशपाल सिंह :
 श्री प्र० रं० चक्रवर्ती :
 श्री क० ना० तिवारी :
 श्री ज० ब० सिंह बिट्ट :
 श्री म० ला० द्विवेदी :
 श्री स० खं० सामन्त :
 श्री पाराशर :
 श्री श० ना० चतुर्वेदी :
 श्री बी० खं० शर्मा :
 श्री कृ० खं० पन्त :
 श्री हिम्मत्सिंहका :
 श्री रामेश्वर टाटिया :

- (ii) दिल्ली नगर निगम; और
 (iii) देहाती क्षेत्रों में पंचायती
 राज्य संगठन, और
 (II) नगर निगम के कुछ उपक्रमों
 को परिणियत बोर्डों में परिवर्तित
 करना ।

ऊपर (I)(i) में निदेशित परिवर्तनों को लागू करने वाला एक विधेयक, जिसका नाम दिल्ली प्रशासन विधेयक, 1965 है, चालू अधिवेशन में प्रस्तुत किया जायेगा । यह एक राजधानी परिषद् और क्षेत्र के प्रशासक को मदद देने के लिए एक कार्य-पालिका परिषद् की स्थापना की व्यवस्था करेगा । अन्य परिवर्तनों को लागू करने के लिए विधायी प्रबन्ध सदन में यथा-शीघ्र प्रस्तुत किये जायेंगे ।

Black List of Contactmen

- *138. Shri Hari Vishnu Kamath:
 Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 788 on the 22nd September, 1965 and state:

- (a) the total number of persons blacklisted; and
 (b) the details of the malpractices indulged in by them?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) 105.

(b) These contactmen have been indulging in undesirable activities.

Detention of Britishers in Assam

- *139. Shri Kajrolkar:
 Shri C. K. Bhattacharyya:
 Shrimati Beneka Barkataki:
 Shri Yashpal Singh:
 Shri Basumatari:
 Shri Hukam Chand
 Kachhavaia:
 Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that three British nationals have been detained

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के राजनैतिक ढांचे में क्या अग्रतर प्रगति हुई है ;

(ख) इसे कब तक अन्तिम रूप दे दिया जायेगा ; और

(ग) क्या इससे सम्बन्धित योजना आगामी आम चुनावों से पहले ही बना ली जायेगी चाहे उसे कार्यान्वित बाद में किया जाये ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री स० ना० मिश्र) : (क) से (ग). एक विवरण जिसमें दिल्ली के पुनर्गठित प्रशासनिक ढांचे की योजना की मुख्य-मुख्य बातें दी गई थी 18 अगस्त, 1965 को तारांकित प्रश्न संख्या 79 के उत्तर में लोक-सभा के सभा-पटल पर रख दिया गया था । इस योजना में निम्नलिखित व्यवस्थाएं की गई हैं :—

(I) निम्नलिखित की संरचना में कुछ परिवर्तन :—

- (i) दिल्ली का स्थानीय प्रशासन ;

in Upper Assam under the Defence of India Rules for suspected prejudicial activities against the State;

(b) if so, the details thereof; and

(c) whether they are on bail now?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). On the night of October 2, 1965, three planters, namely, Irving Bell, Jin George Watts and A.R.P.M. Edi, were returning to their gardens at about 0300 hours in a jeep apparently after heavy drinking. They were accosted by Village Defence Parties and asked to declare their identity and purpose of their journey. These planters are alleged to have become extremely angry at this, stating that they had been stopped a number of times earlier, and threatened the Village Defence Parties and were offensive to them. One of them is alleged to have written 'Long Live Pakistan' in the register of the Party, and another is alleged to have said "I am Ayub Khan". Police on investigation have submitted charge-sheet against all of them under sections 153/352/34 of the Indian Penal Code. They are in jail custody.

National Policy re: Oil Distribution

- *140. Shri D. C. Sharma:
 Shri Yashpal Singh:
 Shri A. N. Vidyalkar:
 Shri Kapur Singh:
 Shrimati Maimoona Sultan:
 Shri Kishen Pattnayak:
 Shri Mohammed Koya:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a national policy of oil distribution is being formulated; and

(b) if so, the broad outlines thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir. The policy is to make arrangements for distribution of oil products after taking into account indigenous production. The question

of regulating the growth of retail pump outlets is also under examination.

Drinking Water from Sea

- *141. Dr. Sarojini Mahishi:
 Shri Hari Vishnu Kamath:

Will the Minister of Education be pleased to state:

(a) whether a U.S. firm has offered to build in Bombay a joint plant to generate 200 million gallons of fresh water daily from the Sea water; and

(b) if so, the action taken in the matter?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.

Intelligence System

- *142. Shri D. D. Pari:
 Shri Shiv Charan Gupta:

Will the Minister of Home Affairs be pleased to state:

(a) whether in the light of the recent events, Government have evaluated the effectiveness of our Intelligence system;

(b) if so, in what manner the Intelligence work has been found weak; and

(c) the steps being taken to strengthen this machinery?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). Our Intelligence organisation has proved equal to the task. However, Government keeps the performance of its intelligence system under constant review and takes various measures to remedy deficiencies and strengthen the machinery. It is not in the public interest to disclose further details.

University for North Eastern Region

*143. Shrimati Jyotsna Chanda: Will the Minister of Education be pleased to refer to the reply given to Unstar-